



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,7th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./55/2013	MD MUKSHED ALI @ SARKAR Versus SUNIL KR SHAH and 2 ORS	MS. N N AHMED MR.R ALI	MR.K K DEY MRV K BAROOAH
2	MACApp./593/2017	ORIENTAL INSURANCE COMPANY LTD Versus MD GOLAP HUSSAIN and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI MS.H BARUAH
3	WP(C)/4435/2019	SABITA BARUAH Versus STATE OF ASSAM AND 8 ORS.	MR. S N ADHYAPAK MS. B DAS	SC, ELEM. EDU GA, ASSAM MD. M H CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA

LEAVE NOTE OF ADVOCATES FOR 07/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. S ROY	17-08-2021	To	17-09-2021
3)	MR G BORDOLOI	24-08-2021	To	07-09-2021
4)	MR A DAS	02-09-2021	To	10-09-2021
5)	MR J SHARMA	03-09-2021	To	07-09-2021
6)	MR D K DAS	06-09-2021	To	17-09-2021
7)	MR. A PAUL	06-09-2021	To	09-09-2021
8)	MR J DAS	06-09-2021	To	10-09-2021
9)	MR S KHOUND	09-09-2021	To	10-09-2021
10)	MS. D GHOSH	07-09-2021	To	11-09-2021



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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MACApp./227/2010 CAVT. NO. 1209/2010	NATIONAL INSURANCE CO. LTD., Versus SMTI PANCHAMI BORDOLOI and ORS,	MR.S S SHARMA MRG JALAN MS.F KHAN MS.L SARMA	MR.P DAS MR.S K MEDHI MR.R K BHARALI FOR CAVEATOR
2	MACApp./105/2011	THE NEW INDIA ASSURANCE CO. LTD. Versus NAZRUL ISLAM AND ORS	MR.A SARMA MR.A AHMED MR.A PHUKAN MR.P P DOLEY MR.A BHARALI	MR.I A TALUKDAR(R-1) MR.T BAIDYA MR.B N DEKA MRA MAZID
3	MACApp./148/2012	UNITED INDIA INSURANCE CO LTD. Versus ASHOK DAS and ORS	MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C KEYAL MRS. S ROY (R-4) MS.P BARUAH MS.K HAZARIKA MS. I DAS (R-4) MR.K BURAGOHAIN

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/6716/2017	SACHIN KALITA Versus THE STATE OF ASSAM and 6 ORS.	MR.B P BORAH MR.P J DUTTA	MR.P NAYAK(SC, FINANCE DEPT.(R - 7)) SC, SECONDARY EDUCATION SC, U G C MR.A DEKA (SC, SECONDARY EDUCATION DEPT. (R-1,2,3&5)) MS.K BARPUJARI(R - 4)
2	Arb.P./8/2020	SABITA PAUL Versus BAPPI DAS AND 2 ORS	MR. N ANAND MR. A BARUA D SAIKIA MR. G KAKATI	
3	Arb.P./43/2020	M/S VIKEE ELECTRICALS Versus KEC INTERNATIONAL LIMITED AND ANR	MR. U K NAIR MS. N SHYAMAL MR. A BORO	
4	I.A.(Civil)/912/2020 in WP(C)/2083/2014	ATC TELECOM INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR M HUSSAIN	GA, ASSAM MR. U K BARMAN MS P CHAKRABORTY
	WITH WP(C)/2083/2014 CAVT. NO. 549/2014	M/S VODAFONE SPACETEL LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.M SARMA MR.J K BHUYAN	GA, ASSAM MR.U K BARMAN MR.A K SINGH MR.V N UPADHYAY FOR CAVEATOR MR.S KURMI MS.P CHAKRABORTY

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